PRE-OFFER ADVERTISEMENT CUM CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

J TAPARIA PROJECTS LIMITED

Corporate Identification Number: L74210WB1980PLC032979

Registered Office: 1 Mall Road (Khudiram Bose Sarani), 3rd Floor, Kolkata - 700080, West Bengal, India.

Contact Number: 033-22305244; Website: www.jtapariaprojects.com; Email Address: info@jtapariaprojects.com; jtaparia2008@gmail.com

This Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement ('Advertisement') is being issued by Bonanza Portfolio Limited ('Manager'), for and on behalf of Mr. Chirayu Agrawal ('Acquirer 1') and Mr. Sarvesh Agrawal ('Acquirer 2') pursuant to the provisions of Regulations 3(1) and 4 of the SEBI (SAST) Regulations, for acquisition of upto 48,60,000 (Forty Eight Lakh Sixty Thousand Only) fully paid-up equity shares of ₹10.00 (Rupees Ten Only) ('Equity Shares') each representing 30.00% of the Voting Share Capital of the Target Company, at a price of ₹6.00 (Rupees Six Only) per Equity Share, payable in cash ('Offer Price').

This Advertisement is to be read in conjunction with the (a) Public Announcement dated Thursday, March 23, 2023 ('PA'), (b) Detailed Public Statement dated Thursday, March 30, 2023 which was published on Friday, March 31, 2023 in the Newspapers, namely being, Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Mumbai Lakshadweep (Marathi) (Mumbai Edition), and Duranta Barata (Bengali Daily) (Kolkata Edition), (c) Draft Letter of Offer dated Tuesday, April 11, 2023 ('DLoF') and (d) Letter of Offer dated Tuesday, May 30, 2023, along with the Form of Acceptance-cum-Acknowledgement ('LoF'), (the PA, DPS, DLoF, and LoF are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirer. The members of IDC believe that Offer is fair and reasonable, in accordance with the provisions of SEBI (SAST) Regulations.

- 1. **Offer Price:** The Offer Price of ₹6.00 (Rupees Six Only) payable in cash. There has been no revision in the Offer Price. For further details relating to the Offer Price, please refer to Paragraph 5.1.4 beginning on page 15 of the LoF.
- 2. Recommendations of the Committee of Independent Directors of the Target Company ('IDC'): The Committee of IDC have opined that the Offer Price of ₹6.00 (Rupees Six Only) is fair and reasonable in accordance with the provisions of SEBI (SAST) Regulations, which was approved on Thursday, June 08, 2023, and published on Friday, June 09, 2023, in the Newspapers.
- 3. This Offer is not a competing offer.
- 4. The LoF has been dispatched to the Public Shareholders of the Target Company whose names appear on Tuesday, May 30, 2023 being the Identified Date.
 - a) On Tuesday, June 06, 20
 23, through electronic mode to all the Public Shareholders whose e-mail addresses had been registered with the Depositories/Target Company.
 - b) On Tuesday, June 06, 2023, through speed post to those Public Shareholders who have not registered their e-mail addresses with the Depositories/Target Company, or whose Email Addresses are inactive, and to those Public Shareholders to whom the dispatch of LoF vide electronic mode had bounced.
- 5. Please note that a copy of the LoF is also available on the websites of SEBI at www.sebi.gov.in, BSE at www.bseindia.com, Target Company at www.bseindia.com, Registrar at www.burnanzaonline.com
- The procedure for acceptance is set out in Paragraph 7 titled 'Procedure for Acceptance and Settlement of the Offer' on page 18 of the Letter of Offer.

Instructions for Public Shareholders

a) In case the Equity Shares are held in physical form

Public Shareholders holding Equity Shares in physical form may participate in this Offer through their Selling Broker by providing relevant information and documents as mentioned in Paragraph 7.8.1 titled as '*Procedure for Equity Shares held in physical form*' beginning on page 19 of the LoF along with Form SH-4.

b) In case the Equity Shares are held in Dematerialized form

Public Shareholders holding the Equity Shares in Dematerialized form may participate in this Offer by approaching their Selling Broker and tender their Equity Shares in Offer as per the procedure as mentioned in Paragraph 7.8.2 titled as 'Procedure for Equity Shares held in Demat Form' beginning on page 20 of the LoF along with other details.

- 7. All the observations received from SEBI vide letter bearing reference number 'SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2023/21750/1 dated May 26, 2023, duly in terms of Regulation 16(4) of the SEBI (SAST) Regulations upon submission of the Draft Letter of Offer are duly incorporated in the LoF.
- 8. There are no other material updates in relation to this Offer since the date of PA, save as otherwise disclosed in the Offer Documents.
- 9. As on the date of this Advertisement and in the best of knowledge of the Acquirer there are no statutory, regulatory, or other approvals required by the Acquirer to be implemented to complete this Offer. Please refer to the Paragraph 6.7 titled 'Statutory Approvals and Conditions of the Offer' beginning on page 18 of the LoF.

10. Schedule of Activities:

Schedule of Activities	Tentative schedule	Revised schedule
	Day and Date	Day and Date
Date of the Public Announcement	Thursday, March 23, 2023	Thursday, March 23, 2023
Publication of Detailed Public Statement in newspapers	Friday, March 31, 2023	Friday, March 31, 2023
Date of filing of the Draft Letter of Offer with the SEBI	Tuesday, April 11, 2023	Tuesday, April 11, 2023
Last date of a Competing Offer	Tuesday, April 25, 2023	Tuesday, April 25, 2023
Last Date of SEBI's Observation shall be received	Thursday, May 04, 2023	Friday , Ma y 26, 2023
Identified Date*	Tuesday, May 09, 2023	Tuesday, May 30, 2023
Date by which the Letter of Offer will be dispatched to the shareholders	Tuesday, May 16, 2023	Tuesday, June 06, 2023
Last date for publication of the recommendations of the committee of the independent directors	Friday, May 19, 2023	Friday, June 09, 2023
Last date for revising the Offer Price / Offer Size	Monday, May 22, 2023	Monday, June 12, 2023
Offer Opening Public Announcement	Monday, May 22, 2023	Monday, June 12, 2023
Date of commencement of tendering period (Open Date)	Tuesday, May 23, 2023	Tuesday, June 13, 2023
Date of closing of tendering period (Close Date)	Monday, June 05, 2023	Monday, June 26, 2023
Date by which all requirements including payment of consideration would be completed	Friday, June 16, 2023	Tuesday, June 11, 2023

Note: The above timelines are indicative (prepared on the basis of timelines provided under the SEBI (SAST) Regulations) and are subject to receipt of requisite approvals from various statutory/ regulatory authorities and may have to be revised accordingly. To clarify, the actions set out above may be completed prior to their corresponding dates subject to compliance with the SEBI (SAST) Regulations.

There has been no competing offer.

*Identified Date is only for the purpose of determining the names of the Public Shareholders to whom the LoF would be sent. All the public shareholders (registered or unregistered) of the Equity Shares (except the Acquirer and the parties to the SPA) are eligible to participate in this Offer any time before the closure of this Offer.

- 11. The copies of the inspection documents as specified under Paragraph 13 titled as 'Documents for Inspection' beginning on page 22 of the LoF will be available for inspection at the registered office of the Manager, Bonanza Portfolio Limited, located at Bonanza House, Plot No. M-2, Cama Industrial Estate, Walbhat Road, Behind the Hub, Goregaon (East), Mumbai 400 063, Maharashtra, India, on any working day between 10:00 a.m. (Indian Standard Time) and 5:00 p.m. (Indian Standard Time) during the Tendering period i.e., commencing from Tuesday, June 13, 2023 to Monday, June 26, 2023.
- 12. The Acquirer accepts full responsibility for the information contained in this Advertisement and for the fulfillment of its obligations laid down in the SEBI (SAST) Regulations. A copy of this Advertisement shall also be available on website of the SEBI accessible at www.sebi.gov.in, BSE accessible at <a href="https://www.s
- 13. The capitalized terms used in this Advertisement shall have the meaning assigned to them in the Offer Documents, unless otherwise specified.



Date: Saturday, June 10, 2023

Place: Mumbai

Issued by the Manager to the Offer

BONANZA PORTFOLIO LIMITED

CIN: U65991DL1993PLC052280

Bonanza House, Plot No. M-2, Cama Industrial Estate, Walbhat Road, Behind The Hub, Goregaon (East), Mumbai - 400 063, Maharashtra, India

(East), Mumbai - 400 063, Maharashtra, India Contact Person: Ms. Swati Agrawal

Tel No.: +91 22 62735500/ 68363700
Email: swati.agrawal@bonanzaonline.com
SEBI Registration No.: INM000012306

For and on behalf of the Acquirers

Mr. Chirayu Agrawal and Mr. Sarvesh Agrawal